

Defective Case Register from 2025-02-11 to 2025-02-11

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/54971/2024	SATYAJIT SAMAL	2025-02-11	14-NOT PROPERLY INDEXED. 1.Page nos.31 and 32 not filed.2.page nos.33 and 34 repeated twice.3.Annexure nos.8 9 10 and 11 not properly mentioned as per Index.4.Copy of the Resolution dt. 17.3.2019 mentioned under Annex-11 does not tally with the Index.
2	D-WP(C)/5744/2025	SURENDRA KUMAR GARTIA	2025-02-11	Page 27 not neat.
3	D-WP(C)/5902/2025	ASHOK KUMAR PANIGRAHI	2025-02-11	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
4	D-WP(C)/5437/2025	AMARENDRA PRADHAN	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no 16 and 17 not legible
5	D-ABLAPL/4363/2025	BIKRAM KISHORE NAYAK	2025-02-11	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED A B mentioned in index.
6	D-MACA/5837/2025	MAHITOSH SINHA	2025-02-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
7	D-WA/5934/2025	SAIBRATA RATH	2025-02-11	Put up for SR after filing of C copy of impugned order.
8	D-WP(C)/5453/2025	SOUBHAGYA CHANDRA DEV DASH	2025-02-11	1.Hologram Of Rs.50/- Not Paid On V>Nama
9	D-WP(C)/5694/2025	AMIT PATNAIK	2025-02-11	1.Receipt Showing Serv.copy To cg not Filed. 2.Petition not correctly addressed to Honorable Court
10	D-ABLAPL/4385/2025	SUSANTA KUMAR LENKA	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of law not correctly furnished.2. Paragraph no. not correctly furnished on declaration.
11	D-ABLAPL/4360/2025	BIKRAM KISHORE NAYAK	2025-02-11	14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED A B not mentioned.
12	D-BLAPL/4432/2025	KULDEEP MOHANTY	2025-02-11	1.Date of O.R.Case No. under Annexure-1 does not tally with Dates and Events.
13	D-WP(C)/5539/2025	PRABHU PRASAD MOHANTY	2025-02-11	.Petition not correctly addressed to Honorable Court

14	D-WP(C)/5551/2025	BIJAYA KUMAR SAHOO	2025-02-11	Deficit court fee of Rs.24/ to be paid on cause title of writ petition.
15	D-WP(C)/5357/2025	GOURAV MOHANTY	2025-02-11	Complete address of opp.parties 3 and 4 not furnished.
16	D-CRLMP/3857/2025	BISWAJIT SAHOO	2025-02-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
17	D-ABLAPL/4332/2025	ASIT KUMAR JENA	2025-02-11	Synopsis and date chart not mentioned in the Index.
18	D-BLAPL/4451/2025	SOUBHAGYA SWAIN	2025-02-11	1. Year of F.I.R under Annexure-1 does not tally with Prayer of the petition.
19	D-CRLA/4450/2025	SOUBHAGYA SWAIN	2025-02-11	Place it after redaction of R2 since victim
20	D-CONTC/5337/2025	PRABODHA CHANDRA NAYAK	2025-02-11	REFERENCE CERTIFICATE NOT MADE 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT 3. INTERIM ORDER OF THIS CASE IS 3RD MARCH 2025
21	D-WP(C)/5900/2025	ASHOK KUMAR PANIGRAHI	2025-02-11	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
22	D-WP(C)/5611/2025	KABIR KUMAR JENA	2025-02-11	.Receipt Showing Serv.copy To cg not Filed.
23	D-WP(C)/5549/2025	NIRANJAN LENKA	2025-02-11	1. Age of opp.party Nos.2 to 6 not furnished.2.Xerox attested copy of order under Annexure-6 fled, but c.copy there of not filed.
24	D-WP(C)/5773/2025	RABINDRA KUMAR PATNAIK	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-ABLAPL/4448/2025	ABHISIDDHANTA SAHOO	2025-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. P.S.Case No not correctly furnished in Cause Title.
26	D-CMP/5265/2025	BRUNDABAN ROUT	2025-02-11	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 30-OTHER DEFECT (IF ANY) 1 .Appellant no .1(e) of R .F .A . is not made party in C .M. P . 2 .Annexure -6 is order dated 04 .11 .2024 but in index and book mark it is mentioned 04. 01 .2024 . 3 .Respondets 1 to 3 in R .F .A are not made parties in C .M .P
27	D-FAO/5811/2025	MAHITOSH SINHA	2025-02-11	RECEIPT SHOWING DEPOSIT OF AWARDED AMOUNT BEFORE THE LRNED COMMISSIONER NOT FILED
28	D-WP(C)/5672/2025	ABHILASH MISHRA	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-BLAPL/4384/2025	CHANDAN SAMANTARAY	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. BLAPL NO.5203.2024 DATE OF DISP.OF NOT CORRECT AS PER FIR DETAILS.2. Petition not correctly addressed to Honorable Court

30	D- CONTC/5484/2025	TRILOCHAN BARIK	2025-02- 11	1-Year of W.P.(OAC) wrongly mentioned in index and book mark,2-Reference certificate not furnished,2-Not properly addressed.4-Nomenclature of case wrongly mentioned in item no.4 of affidavit
31	D- ABLAPL/4495/2025	SANJIB KUMAR BHANJADEO	2025-02- 11	1. Page nos.13 and 14 not neat and legible. 2..Petition not correctly addressed to Honorable Court
32	D-WP(C)/5529/2025	PRAFULLA CHANDRA ACHARYA	2025-02- 11	Page no 4 and 5 of the writ petition is not in order.
33	D- CONTC/5482/2025	ADV.	2025-02- 11	correct code not furnished
34	D- CONTC/5678/2025	RANJAN KUMAR ROUT	2025-02- 11	Code NOT INDICATED 2.NOT PROPERLY ADDRESS TO THE HONBLE COURT 3.OPP. NO.2 BE DELATED IN CONTC AS NOT PARTY IN THE WP(C)
35	D- ABLAPL/4374/2025	PANCHANAN PANIGRAHI	2025-02- 11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D- CRLMC/4369/2025	ASHOK KUMAR SARANGI	2025-02- 11	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
37	D-WP(C)/5434/2025	KARUNAKAR RATH	2025-02- 11	.Petition not correctly addressed to Honorable Court
38	D- ABLAPL/4504/2025	RAKESH BEHERA	2025-02- 11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent on affidavit does not tally with declaration.
39	D- CRLMC/1186/2025	PRASANNA KUMAR PANI	2025-02- 11	14-NOT PROPERLY INDEXED. 1.Page no.15 is not exhibited as Annex-1 as per the Index.2.T.R. Case No. 8 of 2010 not mentioned under Annex-1.
40	D- ABLAPL/4391/2025	SURYAKANTA DWIBEDI	2025-02- 11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D- CONTC/5495/2025	ADV	2025-02- 11	The name of dist. be corrected in declaration of affidavit
42	D-CMP/5147/2025	SIDHARTHA MISHRA	2025-02- 11	1.Defendants no- 36 38 and 40 were not made Parties in this Petition. 2.Petition not correctly addressed to Honorable Court
43	D-WP(C)/5553/2025	DEBASISH HAZRA	2025-02- 11	Copy not served on S.C. C.T. and G.S.T.)
44	D-WP(C)/5671/2025	ABHILASH MISHRA	2025-02- 11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D- CMAPL/1117/2025	AMITAV TRIPATHY	2025-02- 11	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 131 days 2.AU fee Rs 2.25 not paid 3.petitioner no-1 not executed in v.nama
46	D-CMP/5538/2025	SUBRAT SATPATHY	2025-02- 11	1 .Defendant no .3 has not made party in C .M .P .

47	D-WP(C)/5778/2025	KRISHNA CHANDRA SAHU	2025-02-11	Declaration left blank.
48	D- BLAPL/4410/2025	KAMIL RASHID	2025-02-11	.Petition not correctly addressed to Honorable Court
49	D- BLAPL/4487/2025	AKASH BHUYAN	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
50	D-WP(C)/5674/2025	SUBHASHREE SEN	2025-02-11	1. page no70 and 88 not neat and legible. 2. page no 91 and 92 are under lined
51	D- ABLAPL/4381/2025	PANCHANAN PANIGRAHI	2025-02-11	.Petition not correctly addressed to Honorable Court
52	D-WP(C)/5543/2025	JITENDRA KUMAR MISHRA (2)	2025-02-11	.Subject Code Not Furnished .
53	D-WP(C)/5693/2025	SWADHIN KESARI SINGH	2025-02-11	Index not signed by the filling advocate.
54	D-CMP/5376/2025	PABITRA KUMAR BEHERA	2025-02-11	Put up for S .R after filing of neat copy of page 16 and 17 of annexure -3 .
55	D- BLAPL/4422/2025	BISWARANJAN DALAI	2025-02-11	1. Page no.7 not neat and legible.
56	D- CMAPL/5759/2025	ADV.	2025-02-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Period of Delay 248 days 2.C.copy of dismissal order not filed
57	D-WP(C)/5663/2025	UMA CHARAN MISHRA	2025-02-11	(1) Annexure 3 and 5 not Legible. (2) DECLARATION paragraphs 1 to - not properly filled up.
58	D-WP(C)/5681/2025	BANSHIDHAR SATAPATHY	2025-02-11	Paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A. petition.
59	D-WP(C)/5698/2025	AMIT PATNAIK	2025-02-11	1. Page 168 and 171 not legible. 2..Petition not correctly addressed to Honorable Court
60	D- RVWPET/5738/2025	ADV.	2025-02-11	Place it after filing of C.copy of impugned order
61	D- CRLMC/4092/2025	PRAVASH CHANDRA JENA	2025-02-11	1. Authentication fee Rs.2.20/- to be paid.
62	D-WP(C)/5630/2025	ADWITIYA SATPATHY	2025-02-11	1. Sl. no.2 not correctly furnished in both affidavit. 2.Page 90 not attested.
63	D-WP(C)/5839/2025	AVIJIT PAL	2025-02-11	Neat and Legible page No 27 33 56 57 92 to 103 to be filed
64	D- BLAPL/4471/2025	SANJAY KUMAR PRADHAN	2025-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1 As per rej. order, Date of p.s not tally with date chart.2.Age of petitioner not reflect in V.nama and all so executants signed in complittly.
65	D-WP(C)/5614/2025	GOPAL KRUSHNA NANDA	2025-02-11	1.Copy of the Letter no. 18623 mentioned under Annex-2 and averment -8 of the petition does not tally with the Index.
66	D- ABLAPL/4441/2025	AJEETABH MISHRA	2025-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 9 11 13 15 16 18 21 24 25 26 28 to 36 not legible. Page 14 and 17 not marked. Nomenclature and date of executant not furnished in V.Nama.
67	D-LAA/5650/2025	SUDHIR CHANDRA MOHANTY	2025-02-11	I.A. Petition not correctly addressed to Honorable Court
68	D-WP(C)/5547/2025	SWAPNIL ROY	2025-02-11	1. Paragraphs of writ petition not correctly numbered. 2.. Petition not correctly addressed to Honorable Court
69	D-BLAPL/4382/2025	SOUBHAGYA KUMAR DASH	2025-02-11	1. As per FIR. details, date of disp. of in ref. certificate not tally. 2 Date of FIR., not correct in date chart
70	D-MACA/5841/2025	MAHITOSH SINHA	2025-02-11	21- STATUTORY DEPOSIT/ AWARDED AMOUNT NOT DEPOSITED.
71	D-CRLMC/3863/2025	HARAPRASAD SAHU	2025-02-11	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/ INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/ APPEAL/ APPLICATION 1. Court fee Rs.9/- and Notary fee Rs.25/- to be paid. 2. Occupation not furnished in affidavit. 3. Certified copy of annex-5 not filed. 4. PS case number not correctly furnished in index, synopsis, date chart, cause title, para nos. 1, 2(k), (p) and prayer in the petition. 5. Page nos 1 to 7 not notarized and page no. 1 to 6 and 8 not attested. 6. Page no. 13 not filed. 7. Page nos. 15 19 61 65 74 90 95 and 98 not attested. 8. Deponent no, 2 not executed and without stamps filed in V.nama. 9. Nomenclature not furnished in V.nama. 10.. Petition not correctly addressed to Honorable Court
72	D-ABLAPL/4439/2025	SIDHANT DWIBEDI	2025-02-11	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page 58 not legible. Page 17 and 35 not page marked.
73	D-WP(C)/5673/2025	ABHILASH MISHRA	2025-02-11	10-SUBJECT CODE NOT FURNISHED/ INCORRECTLY MENTIONED
74	D-CRLMC/3746/2025	DEBADATTA MOHANTY	2025-02-11	. Authorization with regard to swear the affidavit on behalf of the other petitioner not furnished.
75	D-BLAPL/4456/2025	BASUDEV BARIK	2025-02-11	p. s. no. , not correct in synopsis and para. 1 of petition.

76	D-CRLA/4157/2025	PRANAYA KUMAR DASH	2025-02-11	8-CAUSE TITLE NOT IN ORDER.
77	D-ABLAPL/4356/2025	MANORANJAN PADHY	2025-02-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 13 not neat.
78	D-FAO/5627/2025	SOMNATH ROY	2025-02-11	1. Period of Delay 5 days delay 2.Addressed of Honble C.J. not correctly furnished in I.A. petition.
79	D-ABLAPL/4367/2025	LAXMAN PRADHAN	2025-02-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Date of 1.c.c case not mentioned in date chart.PS case no. not mentioned.
80	D-BLAPL/4459/2025	SANJIT MISHRA	2025-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Side of page nos. 8 and 9 are not neat.
81	D-WP(C)/5427/2025	DHANESWAR BEHERA	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-BLAPL/4400/2025	RAKESH KUMAR MALLICK	2025-02-11	14-NOT PROPERLY INDEXED. .Petition not correctly addressed to Honorable Court
83	D-BLAPL/4379/2025	SANTOSH KUMAR MAHANTY	2025-02-11	As per FIR. details , date of disp. of in ref. certificate not tally.
84	D-ABLAPL/4337/2025	JUGALA KISHORE PANDA	2025-02-11	Name of the P.S not correctly furnished in the index and synopsis.
85	D-CRLMC/4011/2025	MANORANJAN MISHRA	2025-02-11	.Names In Capital Letters Of All The Signing Advocates Not Indicated
86	D-WP(C)/5527/2025	DILIP KUMAR SAHU	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-ABLAPL/3890/2025	DEEPAK KU SAHOO	2025-02-11	Page no. 31 and 33 not neat.
88	D-WP(C)/5740/2025	SUSHIL KUMAR PATNAIK	2025-02-11	I.A. is not correctly page marked
89	D-ABLAPL/4447/2025	SIDHANT DWIBEDI	2025-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 58 not legible.Page 17 and 35 not marked.
90	D-WP(C)/5544/2025	SWAPNIL ROY	2025-02-11	Date mentioned in Annexure-3 does not tally with book marks index.
91	D-WP(C)/5546/2025	SWAPNIL ROY	2025-02-11	Paragraphs of writ petition not correctly numbered,
92	D-CRLMC/4070/2025	DEEPAK PANDA	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of order under annex-1 not filed. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated

93	D-CMP/5419/2025	PRATIK DASH	2025-02-11	Civil suit no .mentioned in prayer appears not correct .
94	D-CRLMC/4012/2025	NITYABRATA BEHURIA	2025-02-11	1. Nomenclature of CBI court not correctly furnished in synopsis and para no.1. 2..Petition not correctly addressed to Honorable Court 3..Receipt Showing Serv.copy To CBI not Filed.
95	D-WP(C)/5631/2025	AKSHAYA KUMAR SAHOO	2025-02-11	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs. 5/- to be paid. 2. Page nos.31 34 36 38 40 42 and 48 not attested.
96	D-BLAPL/3995/2025	DIBYAJYOTI SAHOO	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Spl.Pocso case number not tally with Rejection order and cause title.
97	D-BLAPL/4350/2025	SURESH KUMAR JENA	2025-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 9 and 10 not neat.
98	D-CMP/5570/2025	HRUDANANDA MOHAPATRA	2025-02-11	In paragraph -1 of c .m p ,in place of c .m .p it is mentioned writ petition .
99	D-CRLA/3159/2025	KISHORE KUMAR JENA	2025-02-11	16-PETITION/APEAL NOT IN TIME 1. Period of Delay 24 days 2. name of informant may be redacted at page no 2
100	D-CONTC/5367/2025	ADV.	2025-02-11	REFERENCE CERTIFICATE NOT MADE
101	D-WP(C)/5830/2025	NIRANJAN BEHERA	2025-02-11	30-OTHER DEFECT (IF ANY) R.A.No.is not correctly mentioned under Annexure-1 of book marks index and index of writ petition
102	D-WP(C)/5679/2025	SANATAN DAS	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-CRLMC/4002/2025	LALIT KUMAR MAHARANA	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page nos. 29 and 33 not neat and legible.
104	D-BLAPL/4405/2025	SURYAKANTA DWIBEDI	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
105	D-WP(C)/5760/2025	NIRANJAN SINGH (1)	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Enrollment number of the counsel in last page of writ petition not furnished.
106	D-ABLAPL/4501/2025	DILIP KUMAR MISRA	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished.2.Address of the deponent on affidavit not furnished.

107	D-ABLAPL/4388/2025	SURYAKANTA DWIBEDI	2025-02-11	.Subject Code Not Furnished .
108	D-RSA/54598/2024	SUDARSAN BEHERA	2025-02-11	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.10175/- to be Paid.
109	D-BLAPL/4474/2025	SANGRAM KESHARI ROUT	2025-02-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-BLAPL/4365/2025	RAJIB LOCHAN PATTNAIK	2025-02-11	As per FIR details date of disp.of not reflected in ref. certificate.
111	D-WP(C)/4544/2025	RAGHUNATH BISWAL	2025-02-11	ADDRESS OF OP NO 1 NOT STATED
112	D-CRLA/4131/2025	SAMARENDRA MOHANTY	2025-02-11	Name of R2 may be redacted
113	D-CRLMP/4168/2025	MOHAMMED MUSTAQ ANSARI	2025-02-11	1.Receipt Showing Serv.copy To CBI not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
114	D-WP(C)/5756/2025	MAHESWAR MOHANTY	2025-02-11	Date of order mentioned in cause title of writ petition appears to be wrong
115	D-MACA/5866/2025	SABITA RANJAN PATTNAIK	2025-02-11	1. Period of Delay 9 days 2.statutory deposit not made 3. not proper page mark in annexure -1
116	D-FAO/5471/2025	PRADEEP KUMAR MISHRA	2025-02-11	1. Receipt showing deposit of awarded amount before the commissioner not filed. 2. Synopsis and date chart not furnished in Index page.
117	D-WP(C)/5545/2025	MRITUNJAY BANERJEE	2025-02-11	.Subject Code Not Furnished .
118	D-CRLMP/4076/2025	PRATIK NAYAK	2025-02-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 14 NOT LEGIBLE
119	D-WP(C)/5422/2025	DURGA PRASAD PATTNAIK	2025-02-11	1.Page Marked Not Correctly Furnished.Put Up For S.R. After Correction Of Page Mark.
120	D-MACA/53592/2024	ANANGA KUMAR OTTA	2025-02-11	The date of pronouncement of judgement was 29.7.24 .But it was signed by po on 29.6.24
121	D-WA/4233/2025	SONAK MISHRA ,A.S.C	2025-02-11	Date of order mentioned in index and book mark against annexure-2 is not correct
122	D-BLAPL/4469/2025	SANJAY KUMAR PRADHAN	2025-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of FIR, not tally in date chart. 2.Age of the petitioner not furnished and all so executants not complitly signed in V.NAMA
123	D-CRLREV/872/2025	SANJIB KUMAR BHANJADEO	2025-02-11	16-PETITION/APPEAL NOT IN TIME Period of Delay 31 days.
124	D-WP(C)/5456/2025	SOUMYA MISHRA	2025-02-11	1.Petition not correctly addressed to Honorable Court 2.D.C.Fee Of Rs.460/- To Be Paid On The Cause Title.
125	D-CRLREV/4035/2025	BIBHU PRASAD MOHANTY	2025-02-11	1. Code not indicated 2.Good ground certificate not furnished and Pages no 36 37 38 and 42 not legible

126	D-BLAPL/4316/2025	S.S.RAY (2)	2025-02-11	P.S.No not correctly furnished in Synopsis.
127	D-WP(C)/5624/2025	ADWITIYA SATPATHY	2025-02-11	1.Affidavit and in I.A. not proper since sl.no.2 appears to be wrong.
128	D-BLAPL/4291/2025	DEBADATTA PRADHAN	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Index and book mark not correctly paginated.Occupation not mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.Honble Court not tally with rejection order and cause title. 2..Petition not correctly addressed to Honorable Court
129	D-MACA/5849/2025	MAHITOSH SINHA	2025-02-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
130	D-WP(C)/5605/2025	PRABODHA CHANDRA NAYAK	2025-02-11	.Receipt Showing Serv.copy To ct not Filed.
131	D-WP(C)/5604/2025	KAILASH CHANDRA SAHOO	2025-02-11	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs2.20 paise to be paid .
132	D-BLAPL/4389/2025	JANAKI KANTA MAHAPATRA	2025-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 12 vide annex-1 not neat.Date not mentioned in the v.nama.
133	D-BLAPL/4398/2025	SURYAKANTA DWIBEDI	2025-02-11	1. As per rejection order in G.R.Case No.140/2015 does not tally with Synopsis and petition
134	D-WP(C)/5840/2025	SUBHADUTTA ROURAY	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.
135	D-WP(C)/5734/2025	ASUTOSH SAHOO	2025-02-11	Paragraphs mentioned in the Declaration is incorrect.
136	D-MACA/5858/2025	MAHITOSH SINHA	2025-02-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
137	D-WP(C)/5897/2025	ASHOK KUMAR PANIGRAHI	2025-02-11	The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
138	D-CMAPL/5762/2025	ADV.	2025-02-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 248 days 2.C.copy of dismissal order not filed
139	D-WP(C)/5903/2025	ASHOK KUMAR PANIGRAHI	2025-02-11	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
140	D-BLAPL/4425/2025	AMULYA RATNA PANDA	2025-02-11	1. Name petitioner does not tally cause title and annexure no 2.

141	D-WP(C)/5709/2025	KAMALAKANTA NAYAK	2025-02-11	1. Annex.2 not legible and date mentioned in the index and petition not tally. 2. Date of annex.5 mentioned in the index and petition not tally to annex.5 as annexed. 3. Petition not correctly addressed to Honorable Court
142	D-WP(C)/5670/2025	ASISH MISHRA	2025-02-11	Page No 26 and 27 not Legible.
143	D-BLAPL/4457/2025	AMLAN SHAKTI PAUL	2025-02-11	.Petition not correctly addressed to Honorable Court
144	D-BLAPL/4366/2025	SANGRAM KESHARI BURMA	2025-02-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the prosecutrix/ informant shall not be reflected in the petition, as per standing order no.3 dtd.9-7-2024. 2. Date not reflect in assessment slip. 2. Name of trial court and C.T.no.217/2024 in rejection order, not tally with cause title.
145	D-WP(C)/5895/2025	ASHOK KUMAR PANIGRAHI	2025-02-11	The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
146	D-BLAPL/4286/2025	SWARAJ PATEL	2025-02-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
147	D-WP(C)/5754/2025	BHOJARAJ SETH	2025-02-11	1. Age of opp. part Nos. 2 to 5 not furnished. 2. Petitioner Nos. 1 to 3 and 5 and 6 in court below have not been made parties in this writ petition. 3. Petition not correctly addressed to Honorable Court
148	D-BLAPL/4397/2025	SUNIL KUMAR PANDA	2025-02-11	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Welfare fee of Rs.50/- not paid on V.nama.
149	D-CMP/5522/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-11	Defendants 2 to 11 in c .s -1260/2016 are not made parties in c .m .p .
150	D-WP(C)/5612/2025	SUKANTA KUMAR NAYAK (2)	2025-02-11	Age of ops. 5 and 6 not furnished

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 11-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/759/2023	CMAPL/759/2023	ADV.	OTHERS. DELAY OF 234 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.